

seized by the Customs authorities during January, 1970 to September, 1970 ;

(b) whether Government are aware that the cloves smuggled illegally into India from West-Pakistan and Ceylon are marketed in Bombay and Delhi ; and

(c) if so, the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) 36.628 kgs. of cloves were seized by the Customs authorities during the period January, 1970 to September, 1970.

(b) Cloves are mostly smuggled from Ceylon along the Coast of Tamil Nadu and also in moderate quantities by passengers from East Africa and West Pakistan and smuggled cloves are sold all over the country.

(c) Following steps have been taken by the Government to check smuggling of foreign goods including cloves into India :—

Systematic collection and follow up of information, keeping a watchful eye on suspected smugglers, rummaging of suspected vessels or aircraft and patrolling of vulnerable sectors along the coast and land frontiers. These measures are kept constantly under review.

#### Reconstitution of University Grants Commission

\*830. SHRI SURENDRANATH DWIVEDI : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that Government propose to reconstitute the University Grants Commission ;

(b) whether Government are considering to give representation to the organisations of students and teachers ;

(c) if so, whether Government have any proposal for the verification of the representative character of the organisations for the nomination of their representatives ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. V. K. R. V. RAO) : (a) Yes, Sir.

(b) No, Sir.

(c) and (d). Do not arise.

#### Unearthing of Black Money

\*831. SHRI S. KUNDU : Will the Minister of FINANCE be pleased to state the positive steps Government are taking to unearth black money ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : The Government has taken a large number of administrative and legislative measures in the past six years to combat tax evasion. Recently the Direct Taxes Enquiry Committee has been appointed to go into all aspects of tax evasion. Meanwhile the Income-tax Department is constantly unearthing concealed income by searches, surveys, scrutiny of account books and other investigations.

#### World Bank's Aid for Water and Sewerage Projects of Greater Bombay

\*832. SHRI NATH PAI : Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank had approved financial aid for the Rs. 146 crore water and sewerage projects of Greater Bombay ;

(b) if so, whether the Central Government in consultation with the State Government had taken any decision about its allocation ;

(c) if not, the reasons therefor ; and

(d) whether the said financial aid from the World Bank has lapsed ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) and (d). Preliminary discussions have been held with the World Bank for assistance for a water supply and sewerage project for Greater Bombay estimated to cost about Rs. 71 crores. The project will be presented to the World Bank for financial assistance as soon as the technical and economic feasibility studies now being made are completed. The question of financial aid from the World Bank lapsing does not therefore arise.

(b) and (c). The question of finding